

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3135
ANSWERED ON:23.08.2006
BAN ON RECRUITMENT
Ponnuswamy Shri Mohan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the total number of Employees in Central Services as on date, Ministry/Department-wise;
- (b) the sanctioned strength of total posts of all the Union Government offices;
- (c) the total number of vacancies remaining unfilled, Ministry/Department-wise;
- (d) the number of posts ordered to be abolished, Ministry/Department-wise;
- (e) whether the ban on recruitment in Central Services is likely to continue;
- (f) if so, the details thereof; and
- (g) if not, the time by which it is likely to be revoked?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a): The Estimated total number of Civil Union Government Employees in Central Services as on 01.03.2004 was 31.28 lakhs. The Ministry/Department-wise breakup is given at Col. 4 of the Annexure-I.
- (b): The estimated Civil sanctioned strength of total posts of all the Union Government employees as on 1.3.2004 was 35.60 lakhs. Ministry/Department-wise breakup is given at Col. 3 of the Annexure-I.
- (c): The estimated total number of Civil vacancies left unfilled as on 1.3.2004 was 4.32 lakhs. Ministry/Department-wise breakup is given at Col. 5 of the Annexure-I
- (d): The information regarding the number of posts ordered for abolition in different Ministries /Departments is not maintained centrally.
- (e), (f) & (g): There is no ban on recruitment in Central Services.